

ACIT Circle 12½ 13 (1) New Delhi Vs Living Media India Ltd

Court: Income Tax Appellate Tribunal (Delhi E Bench)

Date of Decision: June 27, 2024

Acts Referred: Income Tax Act, 1961 " Section 14A, 143(3), 143(3A), 143(3B)
Income Tax Rules, 1962 " Rule 8D, 80(2)(1), 80(2)(ii), 80(2)(iii)

Hon'ble Judges: GS Pannu, Vice President; Anubhav Sharma, Member (J)

Bench: Division Bench

Advocate: Anshul, Madhur Aggarwal

Final Decision: Dismissed

Judgement